

(c) whether it is a fact that the Eastern Frontier Rifles have been engaged on police duty on the borders of Manipur; and

(d) whether the importation of the Eastern Frontier Rifles has delayed or suspended the scheme of expansion of the Manipur Rifles?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) Rs. 63,000/- appx.

(c) Yes.

(d) There is no scheme for the expansion of Manipur Rifles.

#### Mineral Areas

\*732. Dr. Ram Subhag Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have compiled information about the mineral areas in the country; and

(b) if not, the reasons for delay?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The Geological Survey of India has been compiling information about the mineralised areas in the country for over a hundred years now. This information is published in the Department's Records, Memoirs and Bulletins regularly and is based on the data obtained by its officers in the course of the geological surveys conducted by them during the field season. The Department was strengthened somewhat in the first Five Year Plan period and is being further expanded in the second. The compiling of such data is a continuing process.

#### Displaced Persons in Andaman Islands

\*733. { Shri Raghunath Singh:  
Shri Subodh Hasda:

Will the Minister of Home Affairs be pleased to state:

(a) how many displaced persons have been rehabilitated in Andaman Islands during the last three months; and

(b) whether they have been put up in camps or provided with housing accommodation?

The Minister of Home Affairs (Pandit G. B. Pant): (a) 898 persons (221 families).

(b) They have been provided with temporary accommodation in Middle and North Andamans where they are to be settled, pending the construction of permanent houses.

#### State Bank of India

\*734. Shri H. N. Mukerjee: Will the Minister of Finance be pleased to refer to the answer given to Unstarred Question No. 1287 on the 20th December, 1956 and state:

(a) whether the ex-Managing Director, State Bank of India, who resigned on the 1st September, 1956, has already been paid the gratuity of Rs. 2 lakhs; and

(b) whether the question will be re-examined if the payment has not already been made?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Out of a gratuity of Rs. 2 lakhs sanctioned to Shri S. K. Handoo, the ex-Managing Director of the State Bank of India, a sum of Rs. 50,000/- has actually been paid to him on the 1st October, 1956 and a sum of Rs. 1,37,984/- has been paid to Government towards income-tax and super-tax in respect thereof, pending final adjustment after the tax liability has been settled.

(b) Does not arise.